

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR**

**ORDER SHEET**

**ORDERS OF THE TRIBUNAL**

31.07.2012

OA No. 489/2012

Mr. Tanveer Ahmed, Counsel for applicant.

Heard learned counsel for the applicant. He wishes to withdraw this OA and wants also to challenge the rejection order of his representation dated 12.04.2010, 26.10.2010 and 22.11.2010. This OA is dismissed as withdrawn. However, the applicant is at liberty to file a fresh OA challenging the rejection order as well of his representations against the ACRs for the period 2007-2008, 2008-2009 and 2009-2010, if he so advised.

*Anil Kumar*

(Anil Kumar)  
Member (A)

*ahq*